

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 92 OF 2016**

**APL No. 93 OF 2016**

**Dated: 17th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member (electricity)

**In the matter of:**

**APL No. 92 OF 2016**

**BSES Rajdhani Power Limited**

**.... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Amit Kapur  
Anupam Varma  
Apoorva Misra  
Poonam Verma for A-1  
Amit Kapur for A-2

Counsel for the Respondent(s) : Divyanshu Rai  
Dhananjay Bajjal for R-1  
Anand K. Ganesan  
Swapna Seshadri for R-2

**APL No. 93 OF 2016**

**BSES Rajdhani Power Limited**

**.... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Amit Kapur  
Anupam Varma  
Apoorva Misra  
Poonam Verma  
Amit Kapur for A-2

Counsel for the Respondent(s) : Divyanshu Rai  
Dhananjay Bajjal for R-1  
Anand K. Ganesan  
Swapna Seshadri for R-2

**ORDER**

List these matters for hearing on **28.01.2020.**

**Ravindra Kumar Verma**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

MK